

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/4869/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 18th July, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/CT/762, dtd 2nd July 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.07.2022, 12.07.2022 and 14.07.2022 and restricted holiday on 13.07.2022 along with station leave permission, from the evening of 08.07.2022 till the morning of 15.07.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/4870/A dated , 18-07-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)